

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 5505/2025

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

RUPA GUPTA & ANR.

Respondent(s)

[ONLY IA No. 130735/2026 IS LISTED UNDER THIS ITEM]
IA No. 130735/2026 - EARLY HEARING APPLICATION

Date : 11-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Mr. Kamlendra Mishra, AOR
Mr. Rajeev Kumar Dubey's, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Vaidruti Mishra, Adv.
Ms. Aditi Mishra, Adv.

For Respondent(s) : Ms. Shivani Vij, AOR
Ms. Tanya Srivastava, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the appeal for hearing in the week commencing 23.11.2026
before an appropriate Bench.

IA No. 130735/2026 stands disposed of accordingly.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR